

[Print](#)**Defective Case Register from 2025-09-02 to 2025-09-02**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|---|
| 1 | D-WP(C)/34844/2025 | PRAFULLA CHANDRA ACHARYA | 2025-09-02 | 1. SL. NO.5 REPEATED TWO TIMES.2.DT.15-7-87 IN PARA.3 OF PETITION NOT TALLY WITH ANNEX.1. 3.AS PER INDEX ANNEX.4 NOT MENTIONED IN PAGE NO. 17 .4.DT.13-8-2025 IN INDEX,NOT TALLY WITH ANNEX.7. |
| 2 | D-RSA/33554/2025 | DAYANIDHI MOHANTY | 2025-09-02 | 1.C.Fee of Rs.16,185/- Not Paid.2.C.Copy of Trial Court Judgment and Decree not filed.3.Date mentioned at Page No-1 be corrected in the Memo. of Appeal.Put up for further S.R after made good. |
| 3 | D-WP(C)/34848/2025 | PRAFULLA CHANDRA ACHARYA | 2025-09-02 | SL.NO.5 REPEATED IN INDEX AND DT. IN INDEX , NOT TALLY WITH ANNEX.7 |
| 4 | D-CRLREV/26415/2025 | PRAFULLA KUMAR KAR | 2025-09-02 | 1.Good ground certificate not furnished. |
| 5 | D-CRLREV/26416/2025 | RAMESH CHANDRA SWAIN | 2025-09-02 | Period of Delay 1164 days delays, Limitation petition not filed. |
| 6 | D-BLAPL/26467/2025 | PRADEEP KUMAR PRADHAN | 2025-09-02 | 1. Paragraph 7 of the application not filled. 2. Attested Annexure-1 not filled. |
| 7 | D-WP(C)/34850/2025 | PRATIK DASH | 2025-09-02 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.20 not neat.2. sl. no.5 mentioned two times page no.6 and 9. |
| 8 | D-CRLREV/26590/2025 | BIBHUTI RANJAN MOHANTY | 2025-09-02 | 1.Good ground certificatenot furnished |
| 9 | D-WP(C)/34860/2025 | ASHIS KUMAR MISHRA | 2025-09-02 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 12 not neat. |
| 10 | D-WP(C)/34738/2025 | SANJAY KUMAR BEHERA | 2025-09-02 | 1-COURT FEE IS DEFICIENT. D.C.fee of Rs.6/- to be paid in cause title. |
| 11 | D-WP(C)/34849/2025 | SURAJ MOHANTY | 2025-09-02 | This may be registered as PIL |
| 12 | D-WP(C)/34863/2025 | PRABHAT KUMAR DASH | 2025-09-02 | Representation dtd.19-6-2025 under annex.5 not correctly mentioned in prayer. |
| 13 | D-CMP/34593/2025 | SUDHANSU SEKHAR JENA | 2025-09-02 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Index is not properly Page Marked. |
| 14 | D-ABLAPL/26549/2025 | LALATENDU SAMANTARAY | 2025-09-02 | G.R. no. not mentioned in synopsis and para.1 of petition. |
| 15 | D-WP(C)/34716/2025 | BHARAT JALLI | 2025-09-02 | This may be registered as a P.I.L |

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| 16 | D-WP(C)/33857/2025 | PARTHA MUKHERJI | 2025-09-02 | 1. Address of the Opp.party No.1 not mentioned in the cause title. |
| 17 | D-WP(C)/34718/2025 | SUVASHISH PATTANAIAK | 2025-09-02 | Date not tally vide annex-4 as per Index. |
| 18 | D-WP(C)/34390/2025 | SOUBHAGYA KUMAR RATH | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Address of the Opp.Party No.1 not mentioned in the cause title. |
| 19 | D-WP(C)/34565/2025 | PRASHANTA KUMAR NAYAK | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 20 | D-WP(C)/34612/2025 | PRASANTA KUMAR MOHANTY (2) | 2025-09-02 | Rule-8 of the O.H.C P.I.L rule not complied with |
| 21 | D-WP(C)/34713/2025 | NIRANJAN PANDA | 2025-09-02 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Paragraph not correctly mentioned in the I.A of the affidavit. |
| 22 | D-BLAPL/26391/2025 | BIRAJA PRASAD TRIPATHY | 2025-09-02 | 3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no 10 is not legible. |
| 23 | D-BLAPL/26377/2025 | CHIRANJIB ROUT | 2025-09-02 | 1. The name of the Court mentioned in the Cause Title and petition does not tally with that of Rejection order. |
| 24 | D-CMP/34574/2025 | SHISHIR KUMAR SWAIN | 2025-09-02 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 25 | D-ABLAPL/26526/2025 | PRASANTA KUMAR BARIK | 2025-09-02 | 1. Index is not properly paginated. 2. The name of the petitioner not correctly mentioned in the affidavit |
| 26 | D-WA/34344/2025 | SIDHARTHA MISHRA | 2025-09-02 | Period of Delay 1 day 2.Code Incorrect. |
| 27 | D-BLAPL/26512/2025 | BIJAYA KUMAR RAGADA | 2025-09-02 | Year of the P.S. case mentioned in Synopsis is incorrect. |
| 28 | D-RPFAM/34524/2025 | SURYA SNATA MOHAPATRA | 2025-09-02 | AU FEE Rs 2/ not paid |
| 29 | D-BLAPL/26374/2025 | AVIRAM PATRA | 2025-09-02 | 1. Subject code is not correctly furnished in cause Title,Synopsis and Date chart. 2. Age of the petitioner mentioned in Cause Title does not tally with that of V. nama |
| 30 | D-BLAPL/26502/2025 | BAIJAYANTI MOHANTY | 2025-09-02 | 1.Certified copy/free copy of the rejection order of the Lower Court not filed. 2.Page no. 11-12 not legible. |
| 31 | D-ABLAPL/26674/2025 | RAJAT KUMAR PADHI | 2025-09-02 | . In declaration under affidavit, identification by the advocate wrongly furnished. 2. H.C B.A. M.W S Rs 50/- to be paid in v. nama |
| 32 | D-BLAPL/26506/2025 | SUBASH CHANDRA PRADHAN | 2025-09-02 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. |

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| | | | | The Petitioner is in Jail custody. But affidavit done by him. |
| 33 | D-BLAPL/26154/2025 | ARIJEET MISHRA | 2025-09-02 | G.R. case pending before the Lower Court mentioned in the prayer is incorrect. |
| 34 | D-WP(C)/34887/2025 | SUDEEPTA KUMAR SINGH | 2025-09-02 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.2.Date of notice dated 02.02.2017 under Annexure-3 does not tally with index and para-11 of the petition. |
| 35 | D-CRLMC/26302/2025 | RAKESH BEHERA | 2025-09-02 | 1. Signature of the petitioner no.2 in V.nama not tally with cause title. |
| 36 | D-WP(C)/34568/2025 | PRASHANTA KUMAR NAYAK | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 37 | D-WP(C)/34592/2025 | SOUMYA JYOTI BISWAL | 2025-09-02 | page nos.125 128 129 148 151 194 and 195 not neat and legible. 2..Receipt Showing Serv.copy To E.D. not Filed. |
| 38 | D-CMP/34527/2025 | AMIT PRASAD BOSE | 2025-09-02 | Address of O.Ps No-4 and 5 not mentioned in the Petition. |
| 39 | D-WP(C)/34585/2025 | KALPATARU MISHRA | 2025-09-02 | Page nos.20 and 21 not neat and legible. |
| 40 | D-CMP/34638/2025 | JAGAJIBAN PRADHAN | 2025-09-02 | Date mentioned under A-5 be corrected. |
| 41 | D-ABLAPL/26483/2025 | JAYADEBA BEHERA | 2025-09-02 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Page No 11 has not been page marked in Annexure-1. |
| 42 | D-BLAPL/26369/2025 | SANTOSH KUMAR MAHANTY | 2025-09-02 | 1. Paragraphs mentioned in the petition is not under the Affidavit. 2. Village name of the petitioner is not correctly mentioned in V. Nama and District name is not furnished. |
| 43 | D-BLAPL/26372/2025 | MAHITOSH SINHA | 2025-09-02 | 1. G.R. Case No. mentioned in the petition does not tally with that of Rejection order as well as father name of the petitioner also does not tally . |
| 44 | D-ABLAPL/26445/2025 | AMIYA KUMAR BEURA | 2025-09-02 | 1. Date of PS Case mentioned in Date Chart, Subject matter of Cause Title and Para 1 of the Petition not correct. 2. Age of Petitioners not mentioned in the Vakalatanama. 3. Annexure 1 page 9 not legible. 4..mobile Phone Numbers Of All The Signing Advocates Not Indicated |
| 45 | D-ABLAPL/26574/2025 | BHARAT JALLI | 2025-09-02 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |
| 46 | D-ABLAPL/26503/2025 | OM PRAKASH SARAN | 2025-09-02 | 1.Name of the P.S. mentioned in prayer is incorrect. 2.Page no. 10 not legible. |
| 47 | D-ABLAPL/26576/2025 | GAJENDRA KUMAR BAG | 2025-09-02 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fe Rs.50/- to be paid on v.nama. |

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| 48 | D-BLAPL/26460/2025 | BHARAT BHUSAN ROUTRAY | 2025-09-02 | 1. pending before the court as mentioned in the cause title is not tally with Rejection order. |
| 49 | D-WP(C)/34857/2025 | SASWAT KUMAR ACHARYA | 2025-09-02 | Alphabet sl. in both prayer not proper. |
| 50 | D-ABLAPL/26500/2025 | JAGABANDHU SAHU | 2025-09-02 | 1. In affidavit, occupation of the deponent is not furnished. |
| 51 | D-ABLAPL/26476/2025 | BIJAY KUMAR BEHERA | 2025-09-02 | 1. The name of the P. S. not correctly mentioned in Cause Title and in the petition. |
| 52 | D-ABLAPL/26528/2025 | OM PRAKASH SARAN | 2025-09-02 | 1. Page No. 13 and 14 not legible properly. |
| 53 | D-BLAPL/26461/2025 | PRASANTA KUMAR NANDA | 2025-09-02 | 1. In Declaration under affidavit, no. of paragraph wrongly furnished. 2. Address of the petitioner as mentioned in the cause title is not tally with Rejection order |
| 54 | D-WP(C)/34591/2025 | ANAM CHARAN PANDA | 2025-09-02 | Anx-3 not exhibited in the body of the petition. 2. True copy of the RSD dtd. 07.02.2006 wrongly mentioned in para-12 body of the petition as Anx-6 instead of Anx-5 as per the index. |
| 55 | D-WP(C)/34581/2025 | ANAM CHARAN PANDA | 2025-09-02 | True copy of the Parcha in the name of Bishnu Charan Manthan is annexed herewith and marked as ANNEXURE-5 mentioned in the para-12 body of the petition appears to be wrong as per the Index. |
| 56 | D-BLAPL/26443/2025 | JYOTIRMAYA SAHOO | 2025-09-02 | 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.11 not neat. |
| 57 | D-BLAPL/26457/2025 | PRASANTA KUMAR NANDA | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. District name in address of the petitioner as mentioned in the cause title is not tally with Rejection order. 2. Address of the petitioner not furnished in the V.Nama |
| 58 | D-WP(C)/34578/2025 | SOUMYA RANJAN MOHANTY | 2025-09-02 | Copy of the letter dated 09.05.2025 mentioned in the Index(anx-10) does not tally with the Para-3(viii) body of the petition and under anx-10 |
| 59 | D-BLAPL/26451/2025 | JYOTIRMAYA SAHOO | 2025-09-02 | 1. As per rejection order under Annexure-2, C.T. Case no not mentioned in the cause title |
| 60 | D-ABLAPL/26580/2025 | DEEPAK KU SAHOO | 2025-09-02 | In Para 5 JMFC, Derabish be corrected as JMFC, Kendrapara. |
| 61 | D-WP(C)/34579/2025 | RANJIT MOHANTY | 2025-09-02 | 14-NOT PROPERLY INDEXED. |
| 62 | D-ABLAPL/26560/2025 | SATYANARAYAN MISHRA | 2025-09-02 | 1. In paragraph 4 of the application, mentioned petitioner no 4, where as there are two petitioner in the application |
| 63 | D-BLAPL/26452/2025 | NITYANANDA MOHAPATRA | 2025-09-02 | 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Signature of the petitioner on V.Nama does not tally with cause title. |

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| 64 | D-ABLAPL/26581/2025 | DEBENDRA NARAYAN PATTANAIK | 2025-09-02 | 1. In reference certificate status of referred case not furnished. 2. In Affidavit sole petitioner is swearing for other petitioner. |
| 65 | D-WP(C)/34580/2025 | SASWAT KUMAR ROUT | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 66 | D-WP(C)/34552/2025 | MANORANJAN MISHRA | 2025-09-02 | .Subject Code incorrectly Mentioned |
| 67 | D-ABLAPL/26561/2025 | PRADIPTA BEURA | 2025-09-02 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title. |
| 68 | D-RVWPET/34814/2025 | DR. BINODA KUMAR MISHRA | 2025-09-02 | 1. AU fee Rs 2.25/- to be paid. i)Para no. not correctly furnished in petition and declaration. ii) Date of order wrongly furnished in Being aggrieved. iii) Legible copy of page no. 77 78 81 85 to 88 92 100 are to be filed. |
| 69 | D-WP(C)/34690/2025 | DILLIP KUMAR MOHAPATRA | 2025-09-02 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no.not correctly furnished on declaration. 2.Page nos25 and 29 not neat and legible. |
| 70 | D-WP(C)/34641/2025 | LALATENDU SAMANTARAY | 2025-09-02 | Page 80 not available. |
| 71 | D-CRLMC/26484/2025 | BISWARANJAN DALAI | 2025-09-02 | 1. Nomenclature not furnished in V.nama. 2. Address of the petitioner not furnished in V.nama. |
| 72 | D-ABLAPL/26454/2025 | JYOTIRMAYA SAHOO | 2025-09-02 | GR case No. mentioned in Synopsis, Subject matter of Cause Title and Para 2 not tally with Prayer. |
| 73 | D-ABLAPL/26469/2025 | DEBASNAN DAS | 2025-09-02 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |
| 74 | D-WP(C)/34569/2025 | SASWAT KUMAR ACHARYA | 2025-09-02 | 1.Petitioner Not represented through by a person in Cause Title. 2..Receipt Showing Serv.copy To it not Filed. |
| 75 | D-RVWPET/34746/2025 | PRAKASH RANJAN BARIK | 2025-09-02 | Court Fee Rs-24/- payable , Rs-6/- paid, Rs-6/- to be paid. |
| 76 | D-WP(C)/34683/2025 | PITAMBAR PANDA | 2025-09-02 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age and name of Father of the petitioner not furnished in the cause title and affidavit.2. Occupation of the deponent on affidavit not furnished. |
| 77 | D-CRLMC/25854/2025 | STHITI PRAGYAN SUNANDINI | 2025-09-02 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. c.copy not filed. |

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| 78 | D-CMP/34807/2025 | AMITABH MISHRA | 2025-09-02 | .Subject Code incorrectly Mentioned |
| 79 | D-CRLMC/26975/2025 | DILLIP KUMAR SAHOO | 2025-09-02 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Age and name of the deponent on affidavit does not tally with cause title, V.nama and I.A. |
| 80 | D-WP(C)/34689/2025 | DILLIP KUMAR MOHAPATRA | 2025-09-02 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 13 14 15 18 19 21 23 and 25 not neat and legible. |
| 81 | D-CMP/34717/2025 | AJIT KUMAR PANDA | 2025-09-02 | Annexure-5 not legible. |
| 82 | D-WP(C)/34869/2025 | SOMANATH MISHRA | 2025-09-02 | 1. Name of Father of the opp.party No.3 not furnished in the cause title. |
| 83 | D-ABLAPL/26477/2025 | BIRAJA PRASAD TRIPATHY | 2025-09-02 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |
| 84 | D-ABLAPL/26510/2025 | PRASANTA KUMAR TRIPATHY | 2025-09-02 | .Receipt Showing Serv.copy To E.D. not Filed. |
| 85 | D-CRLMC/25982/2025 | SANJEEB KUMAR MISHRA | 2025-09-02 | 1. Age of the petitioner in cause title not tally with affidavit. 2. Date of order not correctly furnished in 7th line of para no.1. |
| 86 | D-CMP/34774/2025 | TUSAR KUMAR MISHRA | 2025-09-02 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. LAA Fee of Rs.10/- not affixed. |
| 87 | D-WP(C)/34852/2025 | PAMI RATH | 2025-09-02 | 1. Occupation not furnished in affidavit. |
| 88 | D-CRLMC/26486/2025 | AMLAN SHAKTI PAUL | 2025-09-02 | 1. Page nos 8 and 9 not legible. 2. Certified copy of annex-2 not filed. |
| 89 | D-CMP/34815/2025 | AMITABH MISHRA | 2025-09-02 | .Subject Code incorrectly Mentioned |
| 90 | D-WP(C)/34630/2025 | BHASKAR CHANDRA PANDA | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 91 | D-CRLMC/26547/2025 | JYOTI PATNAIK | 2025-09-02 | 1. This case related sexual offence the name of victim and her address to be deleted from petition as per the standing order 3 / 2024 and put up for SR thereafter. |
| 92 | D-WP(C)/34971/2025 | SUPRIYO RANJAN MAHAPATRA | 2025-09-02 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.55 to 64 not neat and legible. |
| 93 | D-CRLREV/26523/2025 | LINGARAJ SARANGI | 2025-09-02 | Put SR after filing of Original paper in Annex-12 . |
| 94 | D-CRLMP/26298/2025 | DEBASISH PATNAIK | 2025-09-02 | 1.Neat and legible copy of page no.11 to be filed. |
| 95 | D-CRLMC/26537/2025 | USHARANI PATI | 2025-09-02 | Date of N.B.W order vide annex-2 not tally with Index.C.Copy of N.B.W order to be |

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| 96 | D- CONTC/34763/2025 | ADV. | 2025-09-02 | Put up for SR after filling of cause title in WP(C) and page mark of Index. |
| 97 | D-WP(C)/32486/2025 | BHAWANI SANKAR PANIGRAHI | 2025-09-02 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 68 not neat.Respondent no 3 and 4 both are same. |
| 98 | D- ABLAPL/26536/2025 | GYANA RANJAN SETHI | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 99 | D- ABLAPL/26519/2025 | BHABANI SANKAR DAS | 2025-09-02 | Page no. 11 not legible. |
| 100 | D- CRLMP/26295/2025 | KABIR KUMAR JENA | 2025-09-02 | 1. Signature of the petitioner in affidavit and v.nama does not tally with cause title. 2. Occupation not furnished in affidavit. 3. Nomenclature not correctly furnished Sl. no.3 in Index. |
| 101 | D-WP(C)/34726/2025 | LAXMI PRASAD DWIVEDY | 2025-09-02 | Page 38 not found. |
| 102 | D-WA/32218/2025 | MANORANJAN PADHY | 2025-09-02 | Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid. 2.AU fee Rs 2.25/- to be paid. 3. Status of the parties not furnished. 4. Being aggrieved and Grounds are not furnished. 5. Anx. 5 and 6 mention in para no. 9 dose not tally with Index. |
| 103 | D-WA/34518/2025 | SASWAT DAS,A.G.A | 2025-09-02 | For further SR reg. Limitation calculation after disposal of I.A. for dispensing with c. copy of impugned order. |
| 104 | D- ABLAPL/26480/2025 | AKSHAYA KUMAR SAHOO | 2025-09-02 | 1. Annexure 1 not page marked properly. |
| 105 | D- CRLREV/25744/2025 | GOUTAM KUMAR ACHARYA(SR. ADV.) | 2025-09-02 | C. copy of Annex-7 not filed, Xerox copy filed. 2.Good ground certificate not furnished in petition. |
| 106 | D- CRLMC/26280/2025 | LALATENDU SAMANTARAY | 2025-09-02 | 1. Description of Annexures mentioned in Index and body of the petition does not tally with under Annex-1 and 2. 2. Annexure number not correctly furnished Sl. no.4 in Index. |
| 107 | D-WA/34319/2025 | DHANANJAYA MUND | 2025-09-02 | Page mark not properly as well as Index |
| 108 | D- CRLMP/26244/2025 | MANORANJAN MISHRA | 2025-09-02 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated .II.Names In Capital Letters Of All The Signing Advocates Not Indicated .III.mobile Phone Numbers Of All The Signing Advocates Not Indicated |

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| 109 | D-MACA/34330/2025 | KAPILA CHARAN NAYAK | 2025-09-02 | w f fund 50/ to be paid |
| 110 | D-ABLAPL/26538/2025 | DIBYAJYOTI SAHOO | 2025-09-02 | 1. In affidavit, in Sl.4 information wrongly furnished. 2..Subject Code incorrectly Mentioned |
| 111 | D-WP(C)/34792/2025 | SOMANATH MISHRA | 2025-09-02 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Page 12 19 40 and 50 not neat.Serial no-4 I.A of the affidavit not correctly mentioned. |
| 112 | D-MACA/34385/2025 | PRASANTA KUMAR MAHALI | 2025-09-02 | Period of Delay 33 days |
| 113 | D-ABLAPL/26489/2025 | SUKANTA KUMAR NAYAK | 2025-09-02 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after |
| 114 | D-STREV/34794/2025 | DULAL SATYANARAYAN JETHI | 2025-09-02 | Legible copy of page no. 34 to 37 are to be filed. |
| 115 | D-ABLAPL/26516/2025 | KHAGESWAR BEHERA | 2025-09-02 | 14-NOT PROPERLY INDEXED. 1. Annexure not mentioned in F.I.R. copy. 2. Pagination not done in the copy of Annexure. 3.F.I.R.(Odia portion) not legible. |
| 116 | D-ABLAPL/26584/2025 | PRIYA RANJAN SINGH | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED In Affidavit sole petitioner is swearing for other petitioners. |
| 117 | D-WP(C)/35094/2025 | GYANA RANJAN SETHI | 2025-09-02 | 1. Page no 17 not legible. |
| 118 | D-ABLAPL/26681/2025 | PANCHANAN PANIGRAHI | 2025-09-02 | 1. In declaration under affidavit, no of paragraph wrongly furnished. |
| 119 | D-MACA/34396/2025 | PRASANTA KUMAR MAHALI | 2025-09-02 | Period of Delay 33 day |
| 120 | D-CRLA/26368/2025 | LALITENDU MISHRA | 2025-09-02 | The matter may lies before the Sessions Court and not maintainable before this Hon.ble Court |
| 121 | D-CRLREV/26322/2025 | DEBI PRASAD RAYCHAUDHURY | 2025-09-02 | Period of Delay 663 days delay, limitation petition not filed. 2. Being Aggrieved not mentioned in petition. |
| 122 | D-ABLAPL/26494/2025 | SAPAN KUMAR LENKA | 2025-09-02 | 1. Attested Annexure-1 not filled. |
| 123 | D-ABLAPL/26542/2025 | GYANA RANJAN SETHI | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petitioner name not mentioned in the affidavit. |
| 124 | D-ABLAPL/26601/2025 | RASHMI RANJAN MISHRA | 2025-09-02 | 1. Satya Prakash Singh has been shown as husband of the Petitioner in Cause Title and father in Affidavit. 2. Husband of Petitioner shown in Vakalatanama and Cause Title not tally. 3.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated |

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| 125 | D-ABLAPL/26677/2025 | JUGALA KISHORE PANDA | 2025-09-02 | 1. In Index page marking not done for synopsis and date and events, |
| 126 | D-MACA/34337/2025 | KAPILA CHARAN NAYAK | 2025-09-02 | 1.Court Fee Rs.710/ payable ,not paid 2.w f fund 50/ to be paid |
| 127 | D-ABLAPL/26520/2025 | SUSIL KUMAR PATTNAIK | 2025-09-02 | Paragraphs mentioned incorrectly in declaration of the Affidavit. |
| 128 | D-ABLAPL/26588/2025 | BIJAY KUMAR MOHANTY | 2025-09-02 | Index not proper. Synopsis and Date Chart not included in the Index. |
| 129 | D-ABLAPL/26479/2025 | CHHABI BEHERA | 2025-09-02 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |
| 130 | D-CRLMA/26507/2025 | KISHORE KUMAR MISHRA | 2025-09-02 | Put up for SR after filling of c. copy of impugned order. |
| 131 | D-MACA/34582/2025 | DIPTI RANJAN SWAIN | 2025-09-02 | according valuation court fee payable not furnished |
| 132 | D-ABLAPL/26492/2025 | SAPAN KUMAR LENKA | 2025-09-02 | 1. In V. Nama and Affidavit , signature of the petitioner / Deponent is not attested by Advocate |
| 133 | D-CRLMA/26509/2025 | DEBASHIS MITRA | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED I) Name of lower court not correctly furnished in cause title. ii)Address of the Honble court and reference certificate repeat |
| 134 | D-MACA/34693/2025 | PRASANTA KUMAR NANDA | 2025-09-02 | Court Fee Rs.5,496/ payable , not paid |
| 135 | D-ABLAPL/26517/2025 | BHAKTA BHUSHAN BARIK | 2025-09-02 | 1. Authorization to swear Affidavit on behalf of Petitioner No.5 not done. 2.Page no. 13 not legible |
| 136 | D-CRLMA/26529/2025 | SIBARANJAN POLAI | 2025-09-02 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Date of affidavit left blank in declaration. ii) Under line free of page no. 8 to be filed. |
| 137 | D-ABLAPL/26623/2025 | BIKRAM CHANDRA GHADEI | 2025-09-02 | 1. Synopsis not page marked. 2. In Affidavit sole petitioner is swearing on behalf of other petitioners. 3. Annexure 1 page 11 not attested. |
| 138 | D-MACA/34819/2025 | ADAM ALI KHAN | 2025-09-02 | Period of Delay 169 days\ 2.statutory deposit not made |
| 139 | D-ABLAPL/26449/2025 | SANTOSH KUMAR OJHA | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the Victim appearing in Para 1 of the Petition be redacted. 2. Name of the Petitioner in Cause Title, Affidavit and Vakalatanama not tally with the signature in Vakalatanama and Affidavit. |
| 140 | D-ABLAPL/26598/2025 | SRINIBAS PARIJA | 2025-09-02 | 1. Items in the Index not properly Serial Numbered. 2. Page marking of Index, Date Chart and Synopsis as page 9 10 and 11 not correct. |

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| 141 | D-CMAPL/34822/2025 | NIRANJAN PANDA | 2025-09-02 | i) Provision of law not correctly furnished. ii) Date of order not correctly furnished in reference certificate and top of the cause title. iii) EN no. and mobile no. not furnished in certificate 6 iv) Put up for SR after filling of c. copy of impugned order and removal of defects. |
| 142 | D-BLAPL/26695/2025 | ALOK KUMAR MOHAPATRA | 2025-09-02 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 143 | D-CONTC/34703/2025 | AJAYA KUMAR JENA | 2025-09-02 | COPY OF ORDER DTD.30.07.202 PASSED IN W.P.(C)12227/2025 ALONG WITH CAUSE TITLE BE FILE, THEN PUT UP FOR SR |
| 144 | D-RPFAM/34839/2025 | RUCHI RAJGARHIA | 2025-09-02 | good ground not furnished |
| 145 | D-WP(C)/34711/2025 | ISHWAR MOHANTY | 2025-09-02 | 1. Council meeting dated not correctly furnished Sl. no.16 in Index and page no.20 of the petition. |
| 146 | D-CONTC/32454/2025 | ADV | 2025-09-02 | IN CONTC. PETITION ,PETITIONER NO.8 WAS NOT PETITIONER IN W.P (C) NO. 11195/2013.PUT UP FOR SR AFTER REMOVAL OF DEFECT |
| 147 | D-WP(C)/34841/2025 | SRIKANTA MAHUNTA | 2025-09-02 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of annexs. 4 and 5 in para.8 and 10 of petition not tally with index.2. page nos.18 41 and 43 are not neat. |

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 02-09-2025 (CASES FILED BEFORE 2024)**

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|--|--|
| 1 | FAO/12/2020 | FAO/12/2020 | DHANANJAYA MUND | OTHERS. PERIOD OF DELAY 10 DAYS. |
| 2 | CONTC/3999/2022 | CONTC/3999/2022 | M/S AKSHAYA KUMAR DORA, P.R. CHHATOI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 3 | CONTC/5259/2022 | CONTC/5259/2022 | PRADEEP KUMAR DAS, D SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 4 | CONTC/3723/2022 | CONTC/3723/2022 | M/S.MANOJ KUMAR PANDA, S.R.NAYAK, S.S.CHHUALSINGH | 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 5 | CONTC/1204/2022 | CONTC/1204/2022 | SUBAS CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | CONTC/893/2022 | CONTC/893/2022 | B.N.PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | CONTC/2557/2022 | CONTC/2557/2022 | BASUDEV MISHRA, B. MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 8 | CONTC/747/2022 | CONTC/747/2022 | M/S. RAMDAS ACHARY A.K.DASH N.BARIK S.HIDAYATULLAH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 9 | CONTC/1203/2022 | CONTC/1203/2022 | SUBAS CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | CONTC/7858/2021 | CONTC/7858/2021 | M/S BIBHUTI BHUSAN PANDA, P.K. PATRA, S.R. PATTNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | CONTC/6545/2022 | CONTC/6545/2022 | M/S.PRASANT KUMAR JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | CONTC/7227/2021 | CONTC/7227/2021 | SATYAJIT MUKHARJI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |